

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 20
(IB)-107(PB)/2019

IN THE MATTER OF:

Oriental Bank Of Commerce	...	Applicant/Petitioner
Vs		
M/s. Vallabh Steel West Pvt Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 14.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

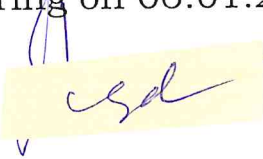
SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Aditya Madaan, Adv.with Mr. Narender Kr. Sharma,
For Respondent : Mr. Vinod Chaurasia - for Respondents in IA 563/-2022
Mr. Sahil Patel, Proxy Counsel for Respondents

ORDER

Due to paucity of time, we are unable to take up the matter.
Hence, adjourned the matter for a physical hearing on 06.01.2023.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)